

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 134 OF 2018 &
IA NO. 595 OF 2018**

Dated: 11th January, 2019

In the matter of :

GSPL India Transco Limited

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

.... Respondent(s)

ORDER

The Court did not assemble today. As agreed by the parties,
list the matter on **6th February, 2019.**

Court Master